1	2	3	4	5
27.	Restaurant, Bar and Banquet Hall at Chail (Distt. Solan)	23.00	23.00	Utilisation certificate not received
28.	Tourism Development & Environment Preservation Scheme (IInd Phase) Kufri (Distt. Shimla)	25.91	07.77	-do-
29.	Integrated Development Plan for Renuka (Distt. Sirmaur)	50.00	15.00	-do-
30.	Development of Prashar Lake area (Distt. Mandi)	40.13	12.39	-do-
31.	Integrated Development Plan for Mcloedgang Town in Distt. Kangra	49.75	14.92	-do-
32 .	Net Working	37.50	18.75	-do-
 _	TOTAL	1128.79	532.88	

- (c) During prioritisation discussions status of implementation are State Government is advised reviewed and to expedite implementation of the projects.
- (d) Position of funds utilised for the projects is given in remarks column of table above.

Mullaperiyar Dam

*255. SHRI V.V. RAGHAVAN: SHRI J. CHITHARANJAN:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that the Expert Committee on Mullaperiyar dam has recommended that the water storage height of the dam be raised to 142 feet from the current level of 136 feet;
- (b) whether it is a fact that this Committee was constituted unilaterally by Government and the Committee has taken its decisions disregarding opinion of the representative of Kerala in the Committee: and

(c) if so, the details in this regard and Government's reaction thereto?

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI): (a) to (c) The Expert Committee on Mulla Periyar Dam has met 5 times. The representative of Government of Kerala is regularly attending these meetings. In the 5th meeting of the Committee held in February, 2001 the Committee has opined that the water level in the Mulla Periyar Reservoir could be raised to El 142.00 ft. without affecting the safety of the dam. The Committee also deliberated on the views/comments of the representative of Kerala and felt that his views had already been taken into consideration. Further views submitted by Kerala nominee will be discussed during the next meeting of the Committee. To enable the Committee to discuss all the issues pertaining to the safety of Mulla Periyar dam and prepare its final report with recommendations regarding raising the water level in Mulla Periyar Dam, the Committee has been given extension of time limit upto 31st March, 2001.

Credit Facility to Small Industry

- *256. SHRI NARENDRA MOHAN: Will the Minister of FINANCE be pleased to state:
- (a) whether Government have finalized any Scheme for giving credit to tiny and small industry as stated by him on 2nd February;
- (b) if so, whether this credit would be channelised through banks; and
- (c) whether this credit facility will be easily available in far-flung areas as small and tiny industry is spread all over the country including the rural areas, where banking facilities are comparatively meager?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE - PATIL): (a) to (c) Government and Reserve Bank of India (RBI) have taken various steps to ensure adequate flow of credit to tiny and small industry sector through